



**Central Administrative Tribunal
Principal Bench, New Delhi**

O.A. No.152/2021

This the 11thday of February, 2021

(Through Video Conferencing)

**Hon'bleMr. Justice L. Narasimha Reddy, Chairman
Hon'bleMs. Aradhana Johri, Member (A)**

Prabhu Narayan Singh Tolia
S/o Sh. Nathu Singh Tolia, Age 46 years
R/o B-2/501, Satyam Apartments
Des. Assistant Engineer
20-B, Vashundara Enclave, Dallupura
East Delhi, Delhi-110096. Applicant

(through Mr. U. Srivastava, Advocate)

Versus

1. North Delhi Municipal Corporation
Through Commissioner
9th Floor, Dr. S.P.M. Civic Centre
J.L.N. Marg, Minto Road
New Delhi-110002.

2. The Director Personnel
North Delhi Municipal Corporation
9th Floor, Dr. S.P.M. Civic Centre
J.L.N. Marg, Minto Road
New Delhi-110002.

3. Administrative Officer(Engg.)
North Delhi Municipal Corporation
9th Floor, Dr. S.P.M. Civic Centre
J.L.N. Marg, Minto Road
New Delhi-110002. Respondents

(through Mr. R.K. Jain, Advocate)

ORDER (Oral)

Mr. Justice L. Narasimha Reddy:



Learned counsel for the applicant submits that after the OA was filed, the applicant was promoted to the post of Executive Engineer. Resultantly, the whole complex of the litigation undergoes a change. He sought permission of the Tribunal to withdraw the OA with liberty to the applicant to file a fresh OA.

2. Permission is accorded. The OA is dismissed as withdrawn, leaving it open to the applicant to pursue the remedies in accordance with law.

There shall be no order as to costs.

(Aradhana Johri)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

lg/mbt/vb/sd